

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

10. IA 3201(MB)2024
IN
C.P. (IB)/1120(MB)2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **24.06.2024**

Name of the Party: 9planets Products Pvt. Ltd.

Section 10 of Insolvency and Bankruptcy Code, 2016, Rule 11 of NCLT Rules, 2016

ORDER

1. Adv. Atishay Jain a/w Adv. Tanushree i/b Adv. Kunal Kanungo for the Applicant present.

IA-3201/2024

2. This is an Application filed under Rule 11 of NCLT Rules, 2016 seeking to place on record the report certifying constitution of Stakeholders Consultation Committee of the Corporate Debtor as per Regulation 31A of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016. The same is taken on record to that effect.

3. In view of aforesaid, the present Application is allowed and disposed of.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)